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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

OA No.1848/94

New Delhi this the 11th Day of January, 1995.

HON'BLE SH. N.V. KRISHNAN, VICE-CHAIRMAN (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Vidyahand Sharma s/o  
Late Sh. U.N. Sharma,  
R/o F-8, Lado Sarai,  
New Delhi-110 030.

...Applicant

(None for the applicant)

Versus

1. Union of India through  
the Secretary, Department of  
Personnel and Training,  
North Block, New Delhi.
2. The Hon'ble Secretary,  
M.A.M. College Associated  
Hospitals L.N.J.P.N.,  
G.B. Pant, G.N. Eye Centre,  
New Delhi-110 002.
3. Mr. K.J.R. Burman,  
Director of Administration,  
L.N.J.P.N. Hospital,  
New Delhi-110 002.

...Respondents

ORDER(ORAL)

Hon'ble Mr. N.V. Krishnan:-

The applicant was last present on 20.10.94.  
Thereafter, he has remained absent on 29.11.94 and 8.12.94.  
He is also absent today.

2. On the first date of hearing on 15.9.94, we noted that 2 orders are impugned, both relating to appointment of enquiry officer in disciplinary proceedings. In regard to the impugned order dated 23.8.94, we wanted him to produce the order dismissing his O.A., challenging the disciplinary proceedings initiated on 14.10.92, in which the new enquiry officer was appointed. In regard to the other order dated 29.6.94, we have already held that the proper course is to

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seek amendment of OA-1020/94, in which the disciplinary proceedings initiated in March, 1994 - has been challenged, because this order concerns that proceeding.

3. He has not taken any action on the direction given concerning the order dated 23.8.94. He is also not present, though called twice. Hence, the O.A. is dismissed in default.

*A. Vedavalli*  
(Dr. A. Vedavalli)

Member(J)

'Sanju'

*(A)*  
(N.V. Krishnan)  
Vice-Chairman(A)